

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Pratiksha Rai and Another

Respondents

Date : **06-05-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents None present.

O R D E R

Rai, J.

None appears for the Respondent No.1 although Registry reports that as per the online postal tracking item has been delivered.

So far as Respondent No.2 is concerned, Registry reports that as per the online postal tracking, item has been dispatched.

Re-issue notice to Respondent No.2.

Requisites be filed within three days.

List on 05-06-2024.

Judge

06-05-2024

Judge

06-05-2024